

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

DATE: 7.10.93

O.A.310/93

M. Chandraraj  
s/o N. Madhavan  
Adhoc Clerk, Office of the  
Executive Engineer (Construction)  
Southern Railway, Trivandrum

Applicant

vs.

1. The Chief Engineer (Construction)  
Southern Railway, Madras

2. The Executive Engineer (Construction)  
Southern Railway, Trivandrum

Respondents

Mr. Asok M. Cherian

Counsel for the  
applicant

Mr. M. C. Cherian

Counsel for the  
respondents

CORAM

THE HON'BLE MR. N. DHARMADAN JUDICIAL MEMBER

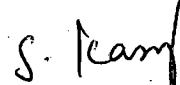
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THE HON'BLE MR. S. KASIPANDIAN ADMINISTRATIVE MEMBER

JUDGMENT

MR. N. DHARMADAN JUDICIAL MEMBER

In the light of the statement in the reply that ~~an~~ <sup>an</sup> order dated 2.3.93 was passed sanctioning grant of adhoc promotion to the applicant as Clerk for the period from 3.1.92 to 2.3.92 duly charging him against one vacant post of Junior Clerk available under Executive Engineer, Doubling Southern Railway, Quilon ~~and~~ <sup>and</sup> Sevikkal, the prayer is complied with. We are satisfied that the application has become infructuous; it is only to be closed. Accordingly, we close the application.



(S. KASIPANDIAN)  
ADMINISTRATIVE MEMBER

  
7.10.93

(N. DHARMADAN)  
JUDICIAL MEMBER

7.10.93

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